

**DISTRICT & SESSIONS COURT  
SOUTH AT NAMCHI**

M. No:-9936/...../D&SJ(S)

Dated:-06/09/2019

**EMPLOYMENT NOTICE**

Applications are invited from the eligible candidates for filling up the following post under the Establishment of the District & Sessions Court, South Sikkim at Namchi purely on temporary/adhoc basis.

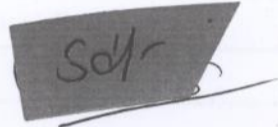
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Sl. No.	Name of Post	No. of Post	Pay in the Pay Matrix	Requisite Qualification
1	Residential Orderly	1	Rs. 9000/-	Class V pass Certificate from recognised School/Board

The eligibility criteria, educational qualification and conditions for the appointment are as under:

1. Candidate must be a citizen of India
2. Age of the candidate must not be less than 18 years and not more than 30 years as on 10.09.2019.
3. Age of the candidate who are eligible to apply in terms of Notification No. M(3) (55)/GEN/DOP/PT-III DATED 03.07.17 must not be less than 18 years and not more than 40 years as on 10.09.2019 in terms of Notification No:- M(3) (55)/GEN/DOP/PT-III DATED 03.07.17.
4. Candidates fulfilling the above conditions may apply for the post along with the following documents, duly self attested and submit his/her application addressed to the District and Sessions Judge, South Sikkim at Namchi for the above mentioned post.
  - (i) Self attested copies of Educational Qualification Documents as listed in column 5 of the above table under head "Requisite Qualification"
  - (ii) Self attested copy of Birth Certificate/ Residential proof / valid employment card.

(iii) 3 nos. of recent passport size photographs.

5. Applications received without supporting documents will be rejected summarily.
6. Candidates in the Government service are to apply through proper channel.
7. No T.A. and D.A. will be paid for appearing in the interview.
8. The last date for the receipt of the application is 10.09.2019 irrespective of any mode of service for submitting the application. Applications received after the last date shall not be entertained on any ground despite any mode of service.
9. Candidates found eligible on preliminary scrutiny of the applications will be issued admit card/calling letter for appearing in the viva-voce.



**(Jivan Kr. Kharka)**  
**District & Sessions Judge**  
**South Sikkim at Namchi.**